

4. Mr. Brij Hukumatrai Punjabi Director, M/s. Poonam Travels Pvt. Ltd.

(c) The following action has been taken by Air India to prevent such malpractices in future:—

- (a) A circular has been issued to all travel agents in India, stressing upon them to abide by the laid down rules and regulations of the Government of India and IATA;
- (b) Any agency violating the rules/procedures will be black listed and the ticket stocks will be withdrawn.
- (c) Internal instructions have been issued to all officers to scrutinise ticketing of agents on sample basis to ensure that the ticketing is done according to regulations;
- (d) All airports in the Gulf and India have been instructed to ensure that the tickets are uplifted in sequence to avoid misuse or malpractice.

#### **Acquisition of Twelve Airbus**

1123. DR. DATTA SAMANT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have ordered for the acquisition of additional twelve Airbus A-320;

(b) if so, the cost of the same and the schedule of delivery; and

(c) the total additional revenue likely to be generated from the additional fleet?

THE MINISTER OF STATE OF THE

MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). With the approval of the Government, Indian Airlines has entered into an agreement on the 5th June, 1989 with M/s. Airbus Industrie, France, for the purchase of 12 additional Airbus A-320 aircraft at a total project cost of Rs. 958.78 crores with a foreign exchange content of Rs. 886.37 crores.

The delivery schedule of these additional 12 Airbus A-320 aircraft is as follows:—

|                |   |           |
|----------------|---|-----------|
| December, 1990 | : | 2         |
| January, 1991  | : | 2         |
| February, 1991 | : | 1         |
| March, 1991    | : | 1         |
| November, 1991 | : | 2         |
| December, 1991 | : | 3         |
| January, 1992  | : | 1         |
| <b>Total</b>   |   | <b>12</b> |

(c) 12 Airbus A-320 aircraft on induction are likely to generate additional revenue of Rs. 260 crores per annum on current fare yields.

#### **Modernisation and Promotion of Ancillary Units**

1127. SHRIMATI KISHORI SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether a special fund to be named as "Assistance Fund" for modernisation and promotion of ancillary units is proposed to be created;

(b) whether Government also propose